

**GOVERNMENT OF INDIA
MINISTRY OF COAL**

**LOK SABHA
UNSTARRED QUESTION NO.6200
TO BE ANSWERED ON 04.04.2018**

Coal Cess

**6200. SHRI ARVIND SAWANT:
SHRIMATI REKHAVERMA:**

Will the Minister of COAL be pleased to state:

- (a) the total amount of coal cess collected during each of the last three years; State-wise;
- (b) the amount of coal cess transformed into the National Clean Energy and Environment Fund during each of the last three years;
- (c) the amount utilised after transfer of coal cess into the National Clean Energy and Environment Fund during each of the last three years; and
- (d) the State-wise coal cess allocated during the last three years?

**ANSWER
MINISTER OF COAL AND RAILWAYS
(SHRI PIYUSH GOYAL)**

(a): As informed by Department of Revenue, the State-wise data on collection of Clean Environment Cess is not maintained. However, all India net collection figures of Clean Environment Cess under indirect taxes during the financial years 2014-15, 2015-16, 2016-17 and 2017-18 (as per PrCCA report upto February, 2018) are as under:

(Rs. in Crore)

Financial Years	Clean Environment Cess	
	Customs	Central Excise
2014-15	451.09	5393.46
2015-16	1172.27	12675.60
2016-17	1212.59	26117.25
2017-18 (April-February)	338.47	11443.83

(b) to (d): Information is being collected from concerned ministries and will be laid on the table of House.
